

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2105
TO BE ANSWERED ON 29TH JULY, 2016**

PG DENTAL STUDENTS

2105. SHRI MULLAPPALLY RAMACHANDRAN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has set any guidelines for grant of stipends to Post Graduate Dental Students in the Government dental medical colleges;
- (b) if so, the details thereof alongwith the number of such students getting stipends, college and State/UT-wise;
- (c) whether students of private dental colleges are also eligible for the same; and
- (d) if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a) to (d): The Revised MDS Course (4th Amendment) Regulations, 2016 allowing grant of stipends to Post Graduate Dental Students in the Dental colleges including private dental colleges has been notified vide Gazette Notification dated 10.06.2016. The information regarding the number of Post Graduate Dental students getting such stipends is not maintained centrally.

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